

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 07-02-2019

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.130 of 2015(SZ)	Jawaharlal Shanmugam Tiruvanmiyur, Chennai. Vs TNPCB, rep. by its Chairman, Guindy, Chennai. And others	M/s M. Velmurugan Counsel for Applicant M/s. H. Yasmeen Ali for R1 Ms E.Manoharan for R2,R3, R4 M/s.Anand David for R5 M/s. A.L.Ganthimathi for R6 M/s. D.Ravichandar for R7 M/s. G.M.Syed Nurullah Sheriff for R8	(File submitted to Principal Bench, New Delhi)
2	M.A.No.183 of 2017(SZ) IN Application No. 117 of 2017 (SZ)	Federation of Consumer Organisation Tamil Nadu & Pondicherry – Fedcot Rep.,by its General Secretary Chennai Vs The State of Tamil Nadu Rep.,by its Secretary Ministry of Health & Family Welfare, Secretariat, Chennai and 2 others	M/s. C.Manikandan Counsel for Applicant M/s. H. Yasmeen Ali for R2 M/s. R.Surya Prakash for R4	14-03-2019
	Application No. 117 of 2017 (SZ)	Federation of Consumer Organisation Tamil Nadu & Pondicherry – Fedcot Rep.,by its General Secretary Chennai Vs The State of Tamil Nadu Rep.,by its Secretary Ministry of Health & Family Welfare,	M/s. C.Manikandan Counsel for Applicant M/s. H. Yasmeen Ali for R2 M/s. R.Surya Prakash for R4	

		Secretariat, Chennai and 2 others		
3	Application No.162 of 2015(SZ)	V. Sankara Subramanian Manur Post, Thirunelveli Dist. Vs The Union of India Rep. by its Secretary MoEF & CC, New Delhi and 4 others	M/s. S. Muthu Vairam Counsel for Applicant M/s.Me.Saraswathy for R1,R3 M/s E.Manoharan for R2 M/s.H.Yasmeen Ali for R4 M/s. Iyer & Thomas for R5	(File submitted to Principal Bench, New Delhi)
4	Application No. 80 of 2016(SZ)	VGN Minerva Owner's Welfare Association, Rep. by its Secretary, Guruswamy Road, Nolambur, Chennai. Vs The State rep. by the Secretary to Government, Department of Environment and Forest, Chennai and others	M/s. P.T Perumal Counsel for Applicant M/s. E.Manoharan for R1, R4 M/s. M.R. Gokul Krishnan for R2 M/s. H.Yasmeen Ali for R3 M/s.Raja Srinivas for R5 M/s. Surya Prakash for R6 M/s. K.Hari Sankar for R7	14-03-2019
5	M.A.No.148 of 2017(SZ) IN Application No.118 of 2017 (SZ)	Sri Kommana Lakshmi Bala Ganeswara Rao, Andhra Pradesh Vs The State of Andhra Pradesh Rep.,by its Chief Secretary, Secretariat, Andhra Pradesh and 4 others	M/s. P.Venkaiah Naidu Syed Sadiq & Associates Counsel for Applicant M/s. H.Yasmeen Ali for R1 M/s. T.Sai Krishnan for R2 to R4	14-03-2019

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
6	Application No.59 of 2017 (SZ)	Devi Social & Educational Foundation Rep.,by its Managing Trustee Vadapalani, Chennai Vs Director General of Hydrocarbons Noida and 8 others	M/s. Kaushik N Sharma, Counsel for Applicant Mr. G.M Syed Nurullah Sheriff for R1 to R3 M/s. E.Manoharan for R4 and R9 Mrs. H.Yasmeen Ali for R5 M/s.D.S.Ekambaram for R6 M/s. J.C.Durai Raj for R7 M/s. King & Patridge for R8	14-03-2019

7	Application No.60 of 2017 (SZ)	<p>M/s.Pudukottai District Vadaku Neduvasal Pakuthi Pasana Vivasaigal Nala Sangam Rep.,by its President, Mr.M.Selvaraj Pudukottai District</p> <p>Vs</p> <p>The Secretary Ministry of Petroleum and Natural Gas Government of India, New Delhi and 8 others</p>	<p>M/s.Vaiko, G.Devadoss Counsel for Applicant</p> <p>Mr. G.M Syed Nurullah Sheriff for R1 to R3 M/s. King & Patridge for R4 M/s. J.C.Durai Raj for R5 M/s.E.Manoharan for R6,R7,R9 M/s. H.Yasmeen Ali for R8</p>	14-03-2019
8	Application No.231 of 2016 (SZ)	<p>Voice of Nature Rep.,by its Secretary Mr.M.Sathish Kumar, Manavalanagar, Thiruvallur – 602 002</p> <p>Vs</p> <p>The Government of Tamil Nadu Rep.,by its Secretary, Department of Environment and Forest, Fort.St,George, Chennai – 600 009 and 12 others</p>	<p>M/s.C.S.Monica S.Bhuvana Counsel for Applicant</p> <p>M/s.E.Manoharan for R1, R6 Mrs.Rita Chandrasekar for R2,R3 Mrs.H.Yasmeen Ali for R7 M/s.V.Sanjeevi & K.Muthukumaraswamy for R4 Mr.M.R.Gokul Krishnan for R9 Mr.P.Gnanasekaran for R10</p>	14-03-2019
9	Application No.173 of 2015 (SZ)	<p>Confederation of organizations for Integrated Urban Development, Rep. by its President, Chennai</p> <p>Vs</p> <p>The Commissioner, Pallavaram Municipality, Chennai and 7 others</p>	<p>M/s.P.R.Thiruneelakandan Counsel for Applicant</p> <p>M/s.P.Srinivas for R1 M/s.E.Manoharan for R2 to R7 M/s.H.Yasmeen Ali for R8</p>	(File submitted to Principal Bench, New Delhi)
10	Application No.49 of 2017 (SZ)	<p>F.Thankachan Kanyakumari District</p> <p>Vs</p> <p>The District Collector, Collectorate, Kanyakumari District And 4 others</p>	<p>M/s.M.Murali Counsel for Applicant</p> <p>M/s. E.Manoharan for R1,R3 M/s. H.Yasmeen Ali for R2</p>	14-03-2019

11	Application No.43 of 2017(SZ)	<p style="text-align: center;">Suo Motu</p> <p style="text-align: center;">The Tribunal on its own Motion on the implementation of the Bio-Medical Waste Management Rules, 2016 in Kerala</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">The State of Kerala, Rep.,by Chief Secretary Secretariat, Thiruvananthapuram and others</p>	<p style="text-align: center;">M/s. E.K.Kumaresan for R1 to R4,R6,R7 M/s. Remasmrithi for R5 M/s. S.Prasanth P.Velmani for R6 M/s. Babu Joseph Kuruvathazha for R7 M/s. Vidyalakshmi Vipin for R9 M/s.Thirunavukarasu for R10</p>	14-03-2019
12	Appeal No.15 of 2017(SZ)	<p style="text-align: center;">N.Shamsul Huda Calicut, Kerala State</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">Union of India, Rep.,by its Secretary, Ministry of Environment, Forest & Climate Change New Delhi and 3 others</p>	<p style="text-align: center;">M/s.Babu Joseph Kuruvathazha Counsel for Appellant</p> <p style="text-align: center;">Mr.G.M.Syed Nurullah Sheriff for R1 M/s. E.K.Kumaresan for R2 Mrs.Vidyalakshmi Vipin for R3 M/s.Taaur Associates for R4</p>	14-03-2019

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Registrar I/C